

(Mr. Chairman).

We shall now take up Private Members' Business.

SHRI DHAMANKAR (Bhiwandi): Mr. Chairman, Sir, may I request you to give me a minute to bring to the notice of the House some fire incidents which have taken place in the suburban trains in Bombay. In this connection, I have met the Speaker also in the morning. I had given a notice for Calling Attention also.

MR. CHAIRMAN: There is nobody here to take note of it. You may raise it at some other time. Now the Private Members' Business has to be taken up.

SHRI DHAMANKAR: There have been fire incidents in a number of suburban trains.

MR. CHAIRMAN: Please cooperate, now the Private Members Business has to be taken up. You take up the matter with the Minister of Parliamentary Affairs. Now we take up Private Members Business.

COMMITTEE ON PRIVATE MEMBERS' BILLS AND RESOLUTIONS
Sixty-second Report

15.31 hrs.

SHRI S. P. BHATTACHARYYA (Uluberia): I beg to move:

"That this House do agree with the Sixty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th April, 1976".

MR. CHAIRMAN: The question is:

"That this House do agree with the Sixty-second Report of the Committee on Private Members' Bills and Resolutions presented to the House on the 14th April, 1976."

The motion was adopted.

15.33 hrs.

RESOLUTION RE. MULTI-NATIONAL CORPORATIONS—Contd.

MR. CHAIRMAN: Now we take up further discussion on the following Resolution, moved by Shri H. N. Mukerjee:—

"In view of the latest disclosures in several countries of the subversive and corrupting activities of the multinational corporations, this House urges upon Government to exercise the utmost vigilance against this menace which confronts all developing countries and to take concrete measures to bar the entry into the nation's economic life of foreign, and particularly US, multinationals."

The time allotted for this Resolution is two hours. Shri Mukerjee has already taken two minutes, the time left is 1 hour and 58 minutes. He may continue his speech.

SHRI K. S. CHAVDA (Patna): Kindly increase the time, there are a number of speakers on this Resolution.

SHRI K. S. CHAVDA (Patna): The time may kindly be increased to four hours.

THE MINISTER OF WORKS AND HOUSING AND PARLIAMENTARY AFFAIRS (SHRI K. RAGHU RAMAIAH): Let us see, how the debate goes in. It is too premature, it has not even started.

MR. CHAIRMAN: Shri H. N. Mukerjee.

SHRI H. N. MUKERJEE (Calcutta—North-East): Mr. Chairman, Sir, I had read out my Resolution last time, which must have taken less than two minutes. It is self-explanatory and I consider it particularly important. That is why, I am sorry to have to preface my remarks with the observation that this Resolution which